

(5) Date: 6.7.1989

The appeals against the judgement of the Full Bench of this Tribunal in P.K.Sharma's case and similar other cases are not yet decided by the Supreme Court. The same point is involved in this case also. Hence this case is adjourned to 28th November, 1989 for directions. Parties need not be present on that day. After the case is fixed for final hearing parties would be informed about it.

 (M.Y. PRIOLKAR)  (M.B. MUJUNDAR)
Member (A) Member (J)

Date: 28.11.1989

The appeals against the judgement of the Full Bench of this Tribunal in P.K.Sharma's case and similar other cases are not yet decided by the Supreme Court. The same point is involved in this case also. Hence, this case is adjourned to 20th March, 1990 for directions. Parties need not be present on that day. After the case is fixed for final hearing, parties would be informed about it.

 (M.Y. Priolkar)  (M.B. Mujumdar)
M (A) M (J)